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ITEM NO.27

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).7770/2012

(From the judgement and order dated 01/06/2012 in CRA No.5293/2005 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

RAM KALP CHAUDHARY

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(With appln(s) for exemption from filing O.T.,bail)

Date: 08/10/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s)

Ms. Nikhar Berry, Adv.

Mr. M.P.S. Tomar, Adv.

for Ms. Sandhya Goswami,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

In view of the letter circulated on behalf of the petitioner,
this matter is adjourned for one week.

(Sukhbir Paul Kaur)
Court Master

(Renuka Sadana)
Court Master